

LD-VC-CW- 157-2020 &
LD-VC-OCW- 158-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 157-2020 &
LD-VC-OCW- 158-2020

Rajendra Siddarkar and ors.
V e r s u s
State of Goa and ors.

..... Applicants

..... Respondents

Adv. Asha Desai for the Petitioners.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 8th December, 2020.

ORDER:

The petitioners' counsel seeks the Court's leave to delete the 19th respondent from the array of parties. Leave granted. The name of the 19th respondent is deleted from the array of parties at the risk of the petitioner.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-